

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-215/ND/2020

**IN THE MATTER OF:**

M/s Mayfair Biotech Pvt. Ltd.

**Vs**

M/s Good Value Chemicals Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

Under Section-9 of IBC, 2016

**Order delivered on 14.01.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Rajesh Aggarwal & Adv. Urvasi Sharma.  
For the Respondent :

**ORDER**

Ld. Counsel for petitioner has put in appearance and seeks time to file Tracking report of the demand notice sent to Corporate Debtor/Respondent. Let the same be filed within one week. List the case on 22.01.2020.

*-sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*-sd/-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Chirag)